

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1457
ANSWERED ON:22.03.2012
IMPORT OF HYBRID VEHICLES
Dubey Shri Nishikant

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to allow import of hybrid vehicles in the country;
- (b) if so, the details thereof including the duty levied on import of such vehicles;
- (c) the steps taken by the Indian Automobile Industry/Government for promotion of hybrid vehicles including cars in the country;
- (d) whether the Government has conducted any survey to ascertain the impact of import of hybrid vehicles in the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI PRAFUL PATEL)

- (a): As per the information received from the Society of Indian Automobile Manufacturers Association (SIAM), there is no restriction on import of hybrid vehicles in the country. Anyone can import hybrid vehicles by paying the applicable taxes and import duties and after meeting the conditions of import of vehicles.
- (b): As per the announcement made in the Union Budget 2012-13, the basic duty on import of any vehicle in Completely Built Unit (CBU) form, Priced at US\$ 40,000 and above and more than 3000cc petrol and 2500cc diesel vehicles, is fixed at 75%. For all other vehicles, basic import duty is 60%.
- (c): The Government has launched the National Mission for Electric Mobility for spurring the early adoption of electric & hybrid vehicles and their manufacturing in the country.
- (d) & (e): The Government and SIAM have conducted a comprehensive survey to study the market potential of electric & hybrid vehicles in the country. The survey focuses on domestic manufacturing for developing domestic capabilities in electric & hybrid vehicles and promoting local employment.